

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:23.08.2011
LOAN TO INFRASTRUCTURE CORPORATIONS
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Housing & Urban Development Corporation Ltd.(HUDCO) has sanctioned loans to different infrastructure corporations during the year 2006;
- (b) if so, the names of the corporations and the amount of loan sanctioned to each of them;
- (c) whether there were alleged violation of rules and allegation of corruption as reported by the Central Vigilance Commission(CVC) in disbursing loan by HUDCO during the said period;
- (d) if so, the details thereof and the reaction of the Government thereto indicating the points raised by the CVC in this regard; and
- (e) the status of recovery of the said loans?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a) :Yes, Madam. An amount of Rs.10099 crore was sanctioned, during 2005-06, out of which Rs.8553 crore was for urban infrastructure projects to both urban infrastructure corporations and other agencies.
- (b) :Details of urban infrastructure schemes sanctioned during 2005-06 is annexed.
- (c) :No, Madam.
- (d)&(e):Do not arise.